GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 492 TO BE ANSWERED ON THE 4TH APRIL, 2025

PRADHAN MANTRI AYUSHMAN BHARAT HEALTH INFRASTRUCTURE MISSION

†*492. SHRI MUKESH RAJPUT: SHRI MANOJ TIWARI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the amount of funds allocated and spent under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since its inception till February, 2025, State-wise including Assam, Chhattisgarh, Rajasthan, Maharashtra and particularly in BhiwaniMahendergarh Parliamentary Constituency of Haryana;

(b) the timeline fixed for the implementation of the said Mission across the country, State-wise including Maharashtra;

(c) the total number of Ayushman Bharat Health Accounts (ABHA) created and healthcare professionals registered on the Healthcare Professional Registry (HPR) portal and health facilities enrolled under the Ayushman Bharat Digital Mission (ABDM) in the country as on February 2025, State-wise and district-wise including Bengaluru in Karnataka, particularly in Mahasamund, Dhamtari and Gariaband districts of Chhattisgarh and in Bhiwani-Mahendergarh Parliamentary Constituency of Haryana;

(d) whether the Government has taken any steps to develop/strengthen the health infrastructure in the country to deal with possible pandemic in future and if so, the details thereof, State-wise particularly in Maharashtra;

(e) the manner in which these measures taken/being taken by the Government is likely to enhance the preparedness for future health crisis in the country particularly in Maharashtra;

(f) the steps being taken to ensure the accessibility of the said mission to improve healthcare facilities in rural and remote/underdeveloped regions of the country particularly in Maharashtra; and

(g) the challenges faced in implementing the Ayushman Bharat Health Infrastructure Mission and the steps being taken to address them?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 492 FOR 4TH APRIL, 2025

(a) & (b) Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the **scheme period (2021-22 to 2025-26).** It was launched by the Government of India to strengthen the health infrastructure in the country and to deal with possible pandemic in the future.

Under the CSS component of the scheme, administrative approvals have been accorded to States/UTs for FY 2021-22 to 2024-25 for an amount of **Rs 20451.31 Crore.** The details of support provided along with approval accorded to the States/UTs, across all the component under CSS component of PM-ABHIM for four years (i.e. FY 2021-22 to 2024-25) is at **Annexure-I**

In Bhiwani and Mahendergarh district of Haryana, approval has been accorded for one 50 bedded Critical Care Blocks (amounting to Rs.23.75 Cr.) and one Integrated Public Health Lab (amounting to Rs.1.25 Crore) in each district.

The State/UT -wise central releases and expenditure incurred under Centrally Sponsored Scheme (CSS) component of PM - Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since its inception till February, 2025 is as **Annexure - II**

(c) Ayushman Bharat Health Accounts (ABHA) - The total number of ABHA created, healthcare professionals registered on the Healthcare Professional Registry (HPR) portal and health facilities enrolled under the Ayushman Bharat Digital Mission (ABDM) in the country as on 28th February 2025 is as per Annexure - III

Further district wise details can be accessed at the following link:

https://dashboard.abdm.gov.in/

(d) to (f) Under the CSS component of the scheme provision is made to strengthen healthcare infrastructure across the country, particularly in rural and underserved areas. The component of the scheme are establishment of 17,788 building-less Sub-Centres - Ayushman Arogya Mandir (AAM) to ensure accessible of healthcare services at the grassroots level, establishment of 11,024 AAM in urban areas with a special focus on serving slums and urban areas, establishment of 3,382 Block Public Health Units (BPHUs) to provide essential health services at the block level. To strengthen the diagnostic services, provision is made for establishment of 730 Integrated Public Health Labs (IPHLs).

Furthermore, **602 Critical Care Blocks (CCBs)** are provisioned for districts with populations exceeding 5 lakhs, ensuring better emergency and intensive care services.

Under the CS component of the scheme, major provisions are Establishment of 150 bedded Critical Care Blocks in Central Hospitals, Metropolitan Surveillance Units (MSU), Biosafety Level 3 (BSL-3) Laboratories, National Centre for Disease Control (NCDCs) State and Regional Branches, Health emergency Operation Centres (HEOC) and Integrated Health Information Portal (IHIP) portal for surveillance.

Under the CSS component of PM-ABHIM, provision is made for the State of Maharashtra for establishment of 36 Integrated Public Health Labs and 36 Critical Care Blocks with an amount of Rs.1077.53 Crore. This strategic investment will significantly enhance the accessibility of crucial diagnostic and emergency care services, particularly in rural and remote areas. The implementation of these facilities will support Maharashtra's preparedness and response capabilities during pandemics and other public health emergencies

(g) Health and hospital are state subjects, the responsibility of the implementation of the schemes lies with the State Government. Further, PM-ABHIM is an infrastructural development scheme aimed at strengthening public health facilities and has high gestation period for groundwork. It has been reported by the State that factors such as site selection, identification of implementing agencies, preparation of Detailed Project Reports (DPRs), and the tendering and awarding of contracts requires extended time.

To ensure the effective implementation of the scheme, support has been provisioned to establish Project Management Unit in the States/UTs to provide adequate support and coordination. Further, regular meetings and conferences are held to review the progress. The updated progress of the scheme is also monitored through Progress Monitoring System dashboard.

State wise approval for four years (i.e. FY 2021-22, 2022-23, 2023-24 & 2024-25)

		Approvals FY 2021-22 to 2024-25 (4 Yrs.)			
S.	State/UT	Total Unit	Total Amount Approved (In		
No.		Approved for 4 year	Cr.)		
		S			
1	Andhra Pradesh	1786	535.80		
2	Assam	768	399.59		
3	Bihar	2546	1413.04		
4	Jharkhand	893	495.61		
5	Manipur	64	35.52		
6	Meghalaya	151	83.8		
7	Odisha	604	278.14		
8	Rajasthan	1112	455.65		
9	Uttar Pradesh	1670	926.86		
	Total	9594	4624.01		

• Building less-AAM (Sub-Centers – Ayushman Arogya Mandir)

2. Urban- Ayushman Arogya Mandir (U-AAM)

Approvals FY 2021-22 to 2024-25 (4 Yrs.)						
S. No.	State/UT	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)			
1	A & N Islands	4	3.00			
2	Andhra Pradesh	45	70.25			
3	Assam	0	0.00			
4	Chandigarh	19	29.93			
5	Daman & Diu	3	4.50			
6	Delhi*	0	0.00			
7	Gujarat	82	44.00			
8	Himachal Pradesh	26	39.00			
9	Jammu & Kashmir	69	97.76			
10	Karnataka	817	512.05			
11	Manipur	0	0.00			
12	Mizoram	0	0.00			
13	Odisha	140	32.20			
14	Puducherry	21	34.50			
15	Rajasthan	371	455.86			

16	Tamil Nadu	500	93.00
17	Telangana	500	257.00
18	Uttar Pradesh	250	187.50
19	West Bengal	204	153.00
Total		3051	2013.55

		Approvals FY 2021-22 to 2024-25 (4 Yrs.)			
S. No.	State/UT	Total Unit Approved for 4 years	Total Amount Approved (In Cr.)		
1	Assam	142	129.66		
2	Bihar	59	47.77		
3	Chhattisgarh	54	53.79		
4	Himachal Pradesh	50	51.56		
5	Jammu & Kashmir	200	213.89		
6	Jharkhand	100	99.50		
7	Madhya Pradesh	119	106.91		
8	Odisha	119	118.44		
9	Rajasthan	111	107.29		
10	Uttar Pradesh	311	318.77		
11	Uttarakhand	59	52.60		
	Total	1324	1300.18		

4. Integrated Public Health Labs (IPHLs)

		Approvals FY 2021-22 to 2024-25 (4 Yrs.)				
S.	State/UT	Total Unit	Total Amount Approved			
No.		Approved for 4 years	(In Cr.)			
1	A & N Islands	3	3.75			
2	Andhra Pradesh	23	37.57			
3	Arunachal Pradesh	14	26.33			
4	Assam	24	36.37			
5	Bihar	12	15.00			
6	Chandigarh	0	0.00			
7	Chhattisgarh	21	39.49			
8	DNH & DD	0	0.00			
9	Delhi	0	0.00			
10	Goa	0	0.00			
11	Gujarat	24	44.70			
12	Haryana	14	26.32			
13	Himachal Pradesh	7	12.67			

	-22 to 2024-25 (4 Yrs.)		
S.	State/UT	Total Unit	Total Amount Approved
No.		Approved for 4 years	(In Cr.)
14	Jammu & Kashmir	14	26.33
15	Jharkhand	17	30.57
16	Karnataka	21	39.49
17	Kerala	10	18.38
18	Ladakh	2	2.50
19	Lakshadweep	1	1.25
20	Madhya Pradesh	39	60.03
21	Maharashtra	25	45.48
22	Manipur	11	21.11
23	Meghalaya	7	13.16
24	Mizoram	7	13.16
25	Nagaland	7	13.16
26	Odisha	21	39.20
27	Puducherry	3	5.22
28	Punjab	14	26.33
29	Rajasthan	24	42.98
30	Sikkim	3	5.22
31	Tamil Nadu	28	52.66
32	Telangana	24	44.72
33	Tripura	4	6.94
34	Uttar Pradesh	53	103.76
35	Uttarakhand	10	13.48
36	West Bengal	17	31.54
	Total	504	898.86

		Approvals FY 2	Approvals FY 2021-25 (4 Yrs.)			
S. No.	State/UT	Total Unit	Total Amount			
		Approved for 4 years	Approved (In Cr.)			
1	A & N Islands	1	23.75			
2	Andhra Pradesh	16	380.00			
3	Arunachal Pradesh	0	0.00			
4	Assam	17	412.93			
5	Bihar	12	401.30			
6	Chandigarh	1	23.75			
7	Chhattisgarh	15	425.10			
8	DNH & DD	0	0.00			
9	Delhi	0	0.00			
10	Goa	0	0.00			
11	Gujarat	22	704.01			
12	Haryana	15	425.10			
13	Himachal Pradesh	4	95.00			
14	Jammu & Kashmir	4	95.00			
15	Jharkhand	15	427.51			
16	Karnataka	21	617.16			
17	Kerala	10	251.27			
18	Madhya Pradesh	35	900.13			
19	Maharashtra	24	635.85			
20	Manipur	0	0.00			
21	Meghalaya	0	0.00			
22	Mizoram	1	23.75			
23	Nagaland	0	0.00			
24	Odisha	21	581.40			
25	Puducherry	0	0.00			
26	Punjab	17	508.49			
27	Rajasthan	24	680.99			
28	Sikkim	1	23.75			
29	Tamil Nadu	28	856.52			
30	Telangana	21	581.40			
31	Tripura	0	0.00			
32	Uttar Pradesh	49	1915.35			
33	Uttarakhand	4	95.00			
34	West Bengal	17	530.19			
	Total	395	11614.71			

	1	.							n Crore
S.	Name of the	2021		2022	1	2023		2024	1
Ν	State/UT	Central	Expen	Central	Expen	Central	Expen	Central	Exper
0.		Release	diture	Release	diture	Release	diture	Release	ditur
	Andaman and	_	_	1.11	0.00	_	_	1.05	0.47
1	Nicobar Islands						• • • •		
2	Andhra Pradesh	3.75	0.00	15.76	6.25	35.78	28.85	29.32	36.17
3	Arunachal Pradesh	0.56	0.00	0.10	0.00	8.83	2.25	0.00	0.10
4	Assam	57.90	0.00	2.26	1.16	91.45	68.45	103.09	89.84
5	Bihar	125.86	0.00	7.17	0.00	0.00	50.69	0.00	47.21
6	Chandigarh	0.00	0.00	4.79	1.73	10.38	5.83	5.13	3.11
7	Chattisgarh	11.25	0.00	1.34	11.01	32.23	19.64	14.66	23.27
0	Dadra Nagar Haveli	_	-	0.24	0.00	0.28	0.21	0.53	0.47
8	and Daman & Diu								
9	Goa	-	-	0.06	0.00	3.75	0.00	0.00	0.03
10	Gujarat	-	-	29.54	32.24	46.04	56.13	79.38	80.11
11	Haryana	11.06	0.00	1.31	0.00	17.67	16.63	0.00	26.46
12	Himachal Pradesh	-	-	28.05	9.98	15.69	15.27	23.11	20.00
13	Jammu & Kashmir	16.11	0.00	1.00	0.00	44.01	36.67	60.44	49.30
14	Jharkhand	44.70	0.00	183.04	240.87	102.27	454.05	21.27	226.5
15	Karnataka	11.25	0.00	37.10	18.75	100.57	104.47	69.50	107.3
16	Kerala	3.75	0.00	24.89	4.72	0.00	36.66	16.45	20.89
17	Ladakh	-	-	-	-	0.62	0.31	0.31	0.31
18	Lakshadweep	-	-	0.63	0.00	0.00	0.07	0.00	0.39
19	Madhya Pradesh	22.85	0.00	98.70	99.43	228.52	300.93	60.04	208.94
20	Maharashtra	17.45	0.00	4.07	0.00	31.76	34.47	34.71	36.04
21	Manipur	4.56	0.00	10.92	4.56	13.78	16.89	5.74	12.56
22	Meghalaya	9.65	0.00	43.28	8.80	4.42	28.02	1.85	20.49
23	Mizoram	0.28	0.00	1.52	0.27	4.52	1.32	1.96	5.03
24	Nagaland	0.28	0.00	0.08	0.00	4.42	0.60	0.00	1.08
25	Odisha	32.15	0.00	211.46	258.55	171.58	423.43	98.24	151.5
26	Puducherry	0.42	0.00	0.19	0.62	2.67	2.88	1.25	2.11
27	Punjab	-	-	24.16	0.00	0.00	2.07	1.14	30.46
28	Rajasthan	45.37	0.00	83.59	108.50	173.06	280.43	67.31	99.14
29	Sikkim	-	-	0.75	0.26	3.88	2.05	0.84	3.19
30	Tamil Nadu	17.45	29.08	150.42	183.35	279.36	389.37	168.72	418.5
31	Telangana	11.25	0.00	53.88	83.75	95.21	141.73	108.65	178.2
32	Tripura	0.00	-	0.90	0.38	2.48	1.43	2.12	3.15
33	Uttar Pradesh	124.63	0.00	173.71	254.04	247.96	252.69	400.95	340.0
34	Uttarakhand	1.56	0.00	32.31	1.60	0.00	16.35	18.43	15.81
35	West Bengal	9.95	0.00	0.00	9.75	30.91	49.78	71.98	52.41

utilized in the subsequesnt year.

2. Release for the F.Y. 2024-25 is updated upto 03.03.2025 and is provisional.

3. The above releases relate to Central Govt. Grants & do not include State share contribution.

4. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. Expenditure for FY 2023-24 is updated upto 31.03.2024 and is provisional. Expenditure for FY 2024-25 is updated upto 31.01.2025 except (Arunachal Pradesh & Chandigarh upto 31.12.2024).

S.No.	State	ABHAs Created	Verified registrations in Health Professional Registry (HPR)	Verified registrations in Health Facility (HFR)
1	Andaman And Nicobar Islands	4,49,668	628	229
2	Andhra Pradesh	4,35,85,733	58,967	19,867
3	Arunachal Pradesh	4,02,187	2,382	573
4	Assam	1,96,21,600	20,193	10,713
5	Bihar	4,34,30,731	34,373	14,803
6	Chandigarh	9,03,512	4,116	572
7	Chhattisgarh	2,28,37,152	16,397	10,789
8	Delhi	86,64,778	13,520	1,653
9	Goa	8,88,971	3,010	799
10	Gujarat	4,73,20,803	19,088	17,427
11	Haryana	1,58,74,361	10,885	5,080
12	Himachal Pradesh	61,14,359	2,974	4,025
13	Jammu And Kashmir	93,23,007	10,295	4,833
14	Jharkhand	1,42,83,211	13,211	5,480
15	Karnataka	3,20,81,126	62,474	61,534
16	Kerala	2,53,75,613	37,739	9,986
17	Ladakh	3,89,567	697	391
18	Lakshadweep	1,05,953	232	45
19	Madhya Pradesh	4,84,08,106	12,952	16,396
20	Maharashtra	5,80,18,457	48,932	25,341
21	Manipur	10,00,180	2,550	501
22	Meghalaya	13,02,085	876	715
23	Mizoram	6,53,890	2,875	745
24	Nagaland	7,39,484	1,105	1,216
25	Odisha	3,69,61,566	754	9
26	Puducherry	11,49,617	2,663	415
27	Punjab	1,38,22,089	13,891	7,783
28	Rajasthan	6,22,90,186	36,271	35,734
29	Sikkim	4,36,843	1,154	234
30	Tamil Nadu	1,49,18,722	7,645	6,208
31	Telangana	2,38,99,439	21,136	16,489
32	Dadra Nagar Haveli & Daman And Diu	8,25,737	1,064	461
33	Tripura	23,03,229	4,916	2,604
34	Uttar Pradesh	13,09,89,173	79,836	62,912
35	Uttarakhand	69,89,525	7,869	5,859
36	West Bengal	4,64,68,259	710	12,464
37	Grand Total	75,66,01,053*	5,58,380	3,64,885

* This includes 1,37,72,134 ABHA numbers for which State has not been populated as State and District fields were not mandatory fields during ABHA creation through demographic authentication. In Sep 2023, the State and District fields have been made mandatory.